

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.180 of 2012 & IA No.319 of 2012
and Appeal No.181 of 2012 & IA No. 317 of 2012**

Dated: 9th December, 2014

**Present : Hon'ble Justice Mrs. Ranjana P. Desai, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Appeal No. 180 of 2012 &
I.A. No. 319 of 2012**

Shell India Markets Pvt. Ltd. Appellant (s)

Versus

Indian Oil Corporation Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant(s) : Mr. Jay Savla
Ms. Renuka Sahu
Mr. Abhinav Sharma

Counsel for the Respondent(s) : Mr. Rajat Navet for R.1 to R.3
Mr. Prashant Bezborvah
Ms. Sonali Malhotra for PNGRB

**Appeal No. 181 of 2012 &
I.A. No. 317 & 320 of 2012 & I.A. No. 4 of 2013**

Reliance Industries Ltd. & Ors. Appellant (s)

Versus

Indian Oil Corporation Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant(s) : Mr. R.S. Prabhu
Mr. Somiran Sharma

Counsel for the Respondent(s) : Mr. Jay Savla
Ms. Renuka Sahu
Mr. Abhinav Sharma for R.7
Mr. Rajat Navet for R.1 to R.3
Mr. Prashant Bezborvah
Ms. Sonali Malhotra for PNGRB

ORDER

Post these matters for hearing on **16.01.2015.**

**(Nayan Mani Borah)
Technical Member (P&NG)
Ts/pr**

**(Justice Mrs. Ranjana P. Desai)
Chairperson**